

(b) if so, the place where it is proposed to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO): (a) No, Sir.

(b) Does not arise.

[Translation]

SHRI DIGVIJAYA SINGH (Rajgarh): Sir, the stock of foodgrains, sugar and edible oil allotted to the Madhya Pradesh Government during 1990-91 by the Central Government has not been fully utilized by the former, as a result of which the prices of edible oils have sky-rocketed in Madhya Pradesh during the last year. Despite the acute shortage of this commodity, the Madhya Pradesh Government is not lifting its allotted quota. At present, the fair-price shops in Madhya Pradesh controlled by the B.J.P. Government have no stocks of wheat and rice or edible oils... (Interruptions)...

SHRI PHOOL CHAND VERMA (Shajapur) : The hon. Member says that the quota has not been lifted. My contention is that the Central Government is not giving the allotted quota to the Madhya Pradesh Government.

MR. SPEAKER: Please sit down.

(Interruptions)

[English]

SHRI DIGVIJAYA SINGH: This is the answer to my question. They have not taken the allotted quota. They have not lifted the quota of edible-oil. They are helping the blackmarketeers... (Interruptions) I have raised the question of non-availability of edible-oil. (Interruptions)

[Translation]

SHRI PHOOL CHAND VERMA: You can ask the hon. Minister.

MR. SPEAKER : Whatever you are saying is not going on record.

(Interruptions)

[English]

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir I can very well understand the concern of the hon. Members on the supply of very essential commodities for consumption by the people. I would draw the attention of the Minister for Civil Supplies here and I would request him to place the situation before the House. (Interruptions)

[Translation]

MR. SPEAKER : That is enough. Now please sit down.

SHRI MADAN LAL KHURANA (South Delhi): Sir, with your permission, I would like to draw the attention of the House towards a very serious matter. In the context of the assassination of former Prime Minister Shri Rajiv Gandhi, I would like to say that the intelligence agencies totally failed in their task. Ideally, there should have been a suo-motu statement from the Government because the terms of reference of the commission of inquiry set up by the Government are limited to the events following the assassination. Why is the Government silent as regards the conspiracy behind the assassination? A number of questions arise because the country's intelligence agencies like I.B. and RAW have a presence in Tamil Nadu and Sri Lanka. It was alleged that the Karunanidhi Government was dismissed because it leaked the reports of intelligence agencies. Our Home Minister has said that Foreign powers are behind the assassination of Shri Rajiv Gandhi. I would like to know the reports of intelligence agencies in this matter. If they did not give any reports then I would call them total failures. I have some information and would like to give an example...

\*Not recorded.